की रचुनाथ सिंह : यह जाहिर होता है कि इन लोगों के यहां भाने में हर प्रकार की कि कि इन लोगों के यहां भाने में हर प्रकार की कि कि नाई पैदा हो रही है । मैं जानना चाहता हूं कि पाकिस्तान द्वारा ये कि कि नाई पौदा करना कितने दिन पूर्व शुरु किया गया । उनके रास्ते में बहुत दिनों से इस प्रकार की कि कि नाई पैदा की जा रही है । मैं जानना चाहता हूं कि इसकी लेटेस्ट पोजीशन क्या है । खहां तक हमने सुना है उस कैम्प में भाठ सौ भादमी हैं । उनको वहां करीब ६ या ७ महीने हो गये हैं । वे अपने तमाम जेवर भीर जायदाद भादि बेच चुके हैं । भव उनके पास लाने भीने के वास्ते कुछ नही है ।

श्री अब हरलाल नेहक: यह तो सुनने में भाया है कि १०० भादमी भा रहे हैं, बाकी भी भायेंगे। भाप कहते हैं कि कब से यह चीज शुरु हुई, तो यह तो एक ऐसी चीज है जो कि भपना रूप बदलती रहती है पर कायम रहती है।

श्री चाजपेयी: क्या यह सच है कि उन लोगों को राशन देना बन्द कर दिया गया है जिसकी वजह से उनको सस्त तकलीफ हो रही है?

श्री जवाहरलाल नेहरू : किसकी तरफ से यह राशन देना बन्द कर दिया गया है ?

श्री बाजपेयी : हमारे डिप्टी हाई कमिक्तर की तरफ से उनके लिये खाने पीने का कुछ इन्तिजाम किया गया था। अखबारो में यह खबर छपी है कि अब वह मदद बन्द कर दी गयी है। यह कहां तक सही है?

श्री जबाहरलाल नेहक: जहां तक मुझे इल्म है राशन देना तो शुरु ही नही हुआ था, इसलिये उसके बन्द करने का सवाल ही नहीं उठता । उनको खाने के लिये कुछ दिया जाता था लेकिन उनको अलग अलग कर के कोई राशन नहीं दिया गया । उनकी इमदाद की गयी थीं । राशन बन्द करने का तो सगल ही नहीं है ।

भी रचुनाथ सिंह : सवाल यह है कि बाठ सी बादमी उस कैम्प में हैं बीर उन के पास साने का कोई सामान नहीं है, तो हमारी सरकार उन के खाने का क्या इन्तजाम करने जा रही है।

Shri Jawaharlal Nehru: There is not a regular camp, Sir, to which regularly people come and stay. We help them from time to time. We have helped them. It is not a formal process of our opening a camp and enrolling people and registering them and giving them rations. But we have helped them and we continue to help them. But do not we to recognise a liability for running a camp indefinitely there and helping everybody who comes. That will be taking off the burden from the Pakistan Government's shoulders. It is their business to deal with this matter more expeditiously wise, they will say, "it is all right." They will not deal with these things

Dr. Ram Subhag Singh: These are persons who were given visas by the Indian Deputy High Commissioner, and after they got the visas, the Pakistan Government raised this objection. And then they again went to the D.A.V. College camp, found that camp was closed and so they are stranded now.

Shri Jawaharlal Nehru: The hon. Member has answered the various questions.

Shri M. L. Dwivedi: I request that Question No. 557 may also be taken along with Question No. 535.

The Minister of Commerce (Shri Kanungo): That is a different question, Sir.

Mr. Speaker: If that is different, we need not take it up along with Question No. 535.

Iron Ore to Poland

*535. Shri Panigrahi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any agreement has been signed recently with Poland for the export of iron ore to that country;

- (b) if so, the quantity of ore to be exported; and
- (c) how much of the agreed quantity will be supplied from the Orissa mines?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

- (b) A quantity of 4,50,000 tons is proposed to be exported to Poland during the years, 1958, 1959 and 1960.
- (c) The contract is not based on supplies from mines in a particular area.

Shri Panigrahi: May I now what is the purchase price fixed per ton of iron ore which is going to be exported to Poland, and how does it compare with the price of iron ore in other countries to which we export, like Japan?

Shri Kanungo: As I have said before, various times in the House, it will not be in the public interest to disclose the price for individual contracts

Shri V. P. Nayar: May I now whether for this export, Cochin port will be used?

Shri Kanungo: About Cochin port, we have no idea yet, because we are trying to develop all possible ports in the west coast as also in the east coast. It all depends upon the haulage from the mines and the availability of transport.

Shri Heda: May I know whether sometime back there was a complair t from our overseas buyers that the iron ore that was contracted to be supplied to them was not being supplied in time, and may I know what is the position now?

Shri Kanungo: There was no complaint of that nature. In fact, whatever shipping programme has been altered, has been altered in consultation with the buyers.

Shri Mahanty: May I know whether any quid pro quo is attached to this agreement and whether any financial assistance would be available from the Government of Poland for developing the transport and port facilities?

Shri Kanungo: The price will be paid. That is quid pro quo.

Shri M. L. Dwivedi: May I know in what currency the payment is made?

Mr. Speaker: Next question.

Shri Gajendra Prasad Sinha: May I know—

Mr. Speaker: I have passed on to the next question.

धलचित्र संस्था ग्रीर चलचित्र विसा निगम

श्री भक्त वर्शन: श्री स० चं० सामन्त: श्री बी० चं० शर्मी श्री श्रीसार हरवानी:

क्या सूचना और प्रसारण मंत्री १० दिसम्बर, १६४७ के तारांकित प्रश्न संस्था ६३६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि चलचित्र संस्था, चलचित्र निर्माण विभाग और चलचित्र वित्त निगम की स्थापना के सम्बन्ध में इस बीच क्या प्रगति हई है ?

सवना भीर प्रसारण मंत्री (डा॰ केसकर): इस विषय पर सरकार भनी सोच विचार कर रही है।

धी भक्त दर्शन : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि इन तीन संस्थाओं में से प्रत्येक की स्थापना में देरी होने का कारण क्या है ?

Dr. Keskar: I have to inform the House that the delay is entirely due to the present difficult financial position. All these three units have been accepted in principle. Some of preliminaries have been worked out they are being delayed a little